

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/209/(IB)/2017
NAME OF THE PETITIONER(S) : NAGABHUSANA B S
NAME OF THE RESPONDENT(S) : MASCON GLOBAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	A. P. BABU	FOR O.L. H.C MS	[Signature]

ORDER

No representation for the parties. Representative of the O.L. is present and produced an order dt. 13.04.2015 passed by the Hon'ble High Court of Madras in C.P. No. 171 of 2012 wherein the Hon'ble High Court has appointed the Official liquidator. Therefore, the company is already under the process of winding up. The petitioner is directed to report to the official liquidator for making claim, if any. Accordingly the petition is disposed of.

[Signature]
(S. Vijayaraghavan)
Member (Technical)
HV

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)